Name of the Corporate Debtor: SAS AUTOCOM ENGINEERS INDIA PRIVATE LIMITED; Date of Commencement of CIRP: 02-11-2018; List of Creditors as on: 02-11-2018 (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	141392000	1	141392000	87.92	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	47	7930530	47	3147470	1.96	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	27	31085400	27	16272700	10.12	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	NA
Total		75	180408000	75	160812000	100.00	0	0	0	